

Sabha and Rajya Sabha from spending out of the fund of Rs. 1 crore under the scheme until the elections were over. The Election Commission, accordingly, issued instructions on 28.4.1996 directing the Chief Electoral Officers to bring to the notice of all the MPs the contents of the Andhra Pradesh High Court Order for information and strict compliance.

- (iii) Certain policy measures had to be taken especially with regard to matters pertaining to the period of transition between dissolution of the Tenth Lok Sabha and the constitution of the Eleventh Lok Sabha. The Collectors were, therefore, advised not to take up new works for execution pending a policy decision in the aforesaid matters.

(d) The scheme has not been discontinued. In fact, all the Collectors have been requested to contact the newly elected MPs from their districts and inform them about the details of the scheme and make them familiar with the guidelines.

(e) to (g). The question does not arise.

Poverty Alleviation Programmes

817. SHRI K.P. SINGH DEO :
SHRI SOUMYA RANJAN :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the details of various poverty alleviation programmes being implemented, implemented for the benefit of Scheduled Tribes in rural areas under the Eighth Five Year Plan;

(b) the allocation made for the same, and the expenditure incurred thereon, State-wise;

(c) whether any target has been fixed under the programmes;

(d) if so, the progress made in this regard so far; and

(e) the number of beneficiaries, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The major poverty alleviation programmes being implemented in the rural areas of the country during the Eighth Five Year Plan are (i) Integrated Rural Development Programme (IRDP); (ii) Jawahar Rozgar Yojana (JRY) and Employment Assurance Scheme (EAS). These programmes also cover the Scheduled Tribes.

(i) Integrated Rural Development Programme (IRDP), a Centrally Sponsored Scheme is being implemented in all the blocks of the country. It aims at providing self-employment opportunities to the rural poor through assistance in the form of subsidy and bank credit to enable them to acquire productive assets and appropriate skills to cross the poverty line on a sustained basis. The target group consists largely of small and marginal farmers, agricultural labourers and rural artisans whose annual income is below the poverty line. Within the target group there is an ensured coverage of 50% for SC/ST families.

(ii) The Jawahar Rozgar Yojana (JRY) programme is a wage employment programme which is being implemented throughout the country since 1989 with the basic objective of generating additional gainful employment for the unemployed and under-employed persons in the rural areas and also to strengthen rural infrastructure and assets in favour of the rural poor. Under this programme preference is given to SC/ST.

(iii) The Employment Assurance Scheme (EAS) was launched on 2nd October, 1993 in 1752 identified backward blocks situated in drought prone, desert, tribal and hill areas, in which the revamped public distribution system was in operation. The EAS has now been extended to cover 3206 blocks of the country in all States and UTs excluding Goa, Punjab, Chandigarh, Delhi and Pondicherry. Of these 1115 blocks covered under the Integrated Tribal Development Project (ITDP) and 133 blocks are under the Modified Area Development Approach (MADA) having a larger concentration of tribal population. Under this scheme assured employment for 100 days of unskilled manual work has to be provided to those who are seeking it, during the lean agricultural season. The secondary objective is the creation of rural infrastructure and community assets.

(b) There is no specific allocation made for Scheduled Tribes under these poverty alleviation programmes.

(c) There is no specific target fixed for Scheduled Tribes under these poverty alleviation programmes.

(d) Does not arise.

(e) The Statewise coverage of Scheduled Tribes under these poverty alleviation programmes during the first four years of the Eighth Plan (i.e. 1992-93 to 1995-96) is given in the attached statement.

STATEMENT

S.No.	States/U.Ts	Integrated Rural Development Programme (No. of families assisted)			
		1992-93	1993-94	1994-95 (Prov.)	1995-96 (Prov.)
1	2	3	4	5	6
1.	Andhra Pradesh	18188	52829	16225	12827
2	Arunachal Pradesh	13642	15207	11756	14381
3	Assam	9957	16164	15037	14248
4	Bihar	49860	70168	48713	47113
5.	Goa	-	-	-	-
6.	Gujarat	22075	27983	25320	15188
7.	Haryana	-	-	-	-
8	Himachal Pradesh	840	834	923	716
9	Jammu & Kashmir	799	2231	1163	641
10	Karnataka	6666	8936	9430	9021
11	Kerala	1853	1969	1493	1262
12	Madhya Pradesh	67179	92068	72968	69801
13	Maharashtra	31135	36378	33751	28205
14	Manipur	2040	4126	5770	1849
15	Meghalaya	3011	2617	5922	4519
16	Mizoram	3474	4684	2006	5085
17	Nagaland	3996	5489	1220	211
18	Orissa	28838	50246	40631	35843
19	Punjab	-	-	-	-
20	Rajasthan	20099	22315	21087	18748
21	Sikkim	397	466	529	1090
22	Tamilnadu	3644	5306	3763	2849
23	Tripura	3785	5234	798	5327
24	Uttar Pradesh	2378	2486	2971	3300
25	West Bengal	9171	1210	10828	9804
26	A & N Islands	275	230	159	-
27	Chandigarh	-	-	-	-
28	D & Haveli	274	341	267	265
29	Daman & Diu	68	133	57	42
30	Delhi	-	-	-	-
31	Lakshadweep	156	81	100	18
32	Pondicherry	16	-	-	40
Total		303816	432734	332887	302393

S.No.	States/U.Ts	Jawahar Rozgar Yojana (Employment generated in Lakh mandays).			
		1992-93	1993-94	1994-95 (Prov.)	1995-96 (Prov.)
1	2	7	8	9	10
1.	Andhra Pradesh	120.66	144.17	97.89	105.87
2.	Arunachal Pradesh	6.52	4.85	5.58	9.24
3.	Assam	27.80	108.15	74.05	55.18
4.	Bihar	266.85	307.81	184.68	216.16
5.	Goa	0.09	0.00	0.00	0.00
6.	Gujarat	114.34	96.46	101.10	95.24
7.	Haryana	0.00	0.00	0.00	0.00
8.	Himachal Pradesh	1.40	1.93	2.22	2.37
9.	Jammu & Kashmir	4.35	5.67	13.73	6.77
10.	Karnataka	39.47	52.59	42.55	56.61
11.	Kerala	7.25	7.42	4.64	6.39
12.	Madhya Pradesh	289.77	295.55	269.94	256.28
13.	Maharashtra	198.46	265.18	188.25	212.97
14.	Manipur	3.58	5.47	5.27	6.25
15.	Meghalaya	8.83	9.39	8.05	4.86
16.	Mizoram	4.78	6.32	5.72	3.98
17.	Nagaland	15.47	16.02	8.47	5.76
18.	Orissa	119.73	182.12	170.00	218.49
19.	Punjab	0.00	0.00	0.00	0.00
20.	Rajasthan	97.13	118.55	105.15	84.59
21.	Sikkim	3.77	3.79	2.98	4.17
22.	Tamilnadu	13.62	13.91	27.65	31.30
23.	Tripura	5.80	10.58	13.16	8.89
24.	Uttar Pradesh	11.10	12.00	10.04	13.93
25.	West Bengal	78.75	76.28	67.43	41.12
26.	A & N Islands	0.57	0.58	0.85	0.85
27.	Chandigarh	0.00	0.00	0.00	0.00
28.	D & Haveli	2.65	2.30	2.06	0.64
29.	Daman & Diu	0.09	0.54	0.40	0.85
30.	Delhi	0.00	0.00	0.00	0.00
31.	Lakshadweep	2.68	2.21	1.91	1.05
32.	Pondicherry	0.00	0.00	0.00	0.00
Total		1445.51	1749.84	1413.77	1448.81

S.No.	States/U.Ts	Intesified Jawahar Rozgar Yojana			Employment Assurance Scheme		
		(Employment Generated in Lakh mandays)			(Employment Generated in Lakh mandays)		
		1993-94	1994-95(P)	1995-96 (Prov.)	1993-94 (Prov.)	1994-95 (P)	1995-96 (Prov.)
1	2	11	12	13	14	15	16
1.	Andhra Pradesh	29.40	24.11	10.28	NR	83.98	55.37
2	Arunachal Pradesh				3.61	20.84	50.67
3.	Assam				NR	34.93	61.08
4.	Bihar	30.85	62.02	40.68	NR	82.31	86.15
5	Goa				-	-	-
6.	Gujarat	14.84	39.38	16.65	4.86	16.75	41.33
7	Haryana				0.00	0.00	0.00
8.	Himachal Pradesh				0.05	2.24	2.95
9.	Jammu & Kashmir	0.24	0.00	0.00	0.31	NR	NR
10	Karnataka	4.21	11.52	6.91	3.27	17.18	26.26
11	Kerala				0.51	4.33	4.5
12	Madhya Pradesh	34.65	181.94	62.97	27.91	195.29	187.39
13.	Maharashtra	18.58	86.14	26.77	8.02	59.28	73.65
14	Manipur				NR	NR	15.96
15.	Meghalaya				0.00	1.23	6.82
16	Mizoram				8.52	41.71	35.28
17.	Nagaland				33.92	28.81	34.46
18	Orissa	18.31	68.66	29.66	16.60	143.89	157.45
19.	Punjab				-	-	-
20.	Rajasthan	27.32	74.34	13.63	17.15	77.84	70.00
21	Sikkim	NR	2.67	1.78	0.20	2.72	4.87
22	Tamilnadu				NR	21.86	21.49
23	Tripura				7.18	26.46	13.95
24	Uttar Pradesh	0.46	1.66	0.77	NR	5.47	5.3
25.	West Bengal	12.14	18.46	7.57	NR	43.31	24.67
26.	A & N Islands				NR	0.51	0.09
27	Chandigarh				-	-	-
28.	D & Haveli				0.04	0.1	0.14
29.	Daman & Diu				0.00	0.1	0.01
30	Delhi				-	-	-
31	Lakshadweep				0.00	0.34	1.02
32.	Pondicherry				-	-	-
	Total	191.00	570.90	217.67	132.15	911.48	980.86

The (JRY) and (EAS) were launched in 1993-94